

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.02.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP258/16, TP108/17	For hearing on IA 09/2020, IA 102/2020	Sec 433 of CA 1956	Encarta Pharma Pvt Ltd	Rama-chandra D Chrudhaw IRP	Vikram Hospitals Pvt.Ltd	Madhusudhan T.

ADVOCATE FOR PETITIONER/s:

ANIL KUMAR. H
Advocate for IRP

ADVOCATE FOR RESPONDENT/s:

Abhishek Patil
Asst
9916417509

S.B.
Dr. Vikram S.B.
(Respondent)

ORDER

Heard Mr. Anil Kumar.H, Learned Counsel for the IRP. Mr. Abhishek Patil Learned Counsel of the Respondent and Dr. Vikram S.B. Promoter of the Corporate Debtor. Post the case on 28.02.2020.



MEMBER (T)



MEMBER(J)

Verified



Court Officer